

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/148(AHM)2021 in CP(IB) 537 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2021**

Name of the Company: Manish Kumar Bhagat Liquidator of
Gupta Dyeing & Printing Mills Pvt. Ltd.
V/s
Punjab National Bank & Ors.
Section 60(5) IBC,2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

Mr. Vishal Raval, Advocate appeared on behalf of Applicant.

Mr. Parth Shah, Advocate appeared on behalf of Respondent No. 3 and requesting time to file reply.


Two weeks' time is granted to the Respondent(s) to file reply by serving advance copy to the other side.

None appeared on behalf of Respondent No. 1 and 2.

The Applicant is directed to issue notice to the Respondent(s).

List the matter on 23.03.2021


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 2nd day of March, 2021